

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 113/TT/2016

Date: 11.08.2017

To

The Assistant General Manager (Commercial),
Power Grid Corporation of India Ltd.,
Saudamini, Plot No. 2,
Sector-2, Gurgaon-122001.

Subject: Information pertaining to accelerated depreciation of SCADA/EMS matching with the commissioning of new SCADA systems

Sir,

With reference to the Commission's order dated 2.3.2017 in Petition No. 188/MP/2014 and this office letter of even no. dated 13.6.2017, I am directed to intimate that fresh petitions may be filed in those cases where orders have been issued i.e. in respect of 545/TT/2014, 11/TT/2015 and 19/TT/2015 incorporating the input of accelerated depreciation of SCADA/EMS matching with the commissioning of the new SCADA system covered in the petitions for the respective regions. Further, aforesaid information is also to be filed in Petitions Nos. 113/TT/2016, 144/TT/2016, 232/TT/2016, 17/TT/2015 and 39/TT/2015 by 24.8.2017.

If no information is received by the said date, the matters will be decided on the information already on record.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)